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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

28.09.2012

CP 13/2012 (OA No. 462/2011)

Mr. Amit Mathur, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

The respondents have placed the compliance report alongwith their reply. The reply is taken on record.

Learned counsel for the applicant agreed that the order of this Tribunal dated 17.10.2011 passed in OA No. 462/2011 has been fully complied.

In view of this, the present Contempt Petition has become infructuous and is dismissed. Notices issued to the respondents are hereby discharged.

Anil Kumar
(Anil Kumar)
Member (A)

K.S.Rathore
(Justice K.S.Rathore)
Member (J)

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